

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.169/1997

Thursday this the 30th day of January, 1997.

CORAM:

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T.P.Chandran,
Extra Departmental Sub Post Master,
Kurivilassery(Now put off duty),
residing at : Thiruthumanackal,
Mala.

.. Applicant

(By Advocate Shri James J.Nedumpara(represented)

vs.

1. Director of Postal Services,
Central Region,
Kochi-682 016.

2. The Supdt. of Post Offices,
Irinjalakuda Division,
Irinjalakuda -680 121.

3. Sub Divisional Inspector(Postal)
Kodungalloor Sub Division,
Kodungalloor.

.. Respondents

(By Advocate Shri M.H.J.David J, ACGSC)

The application having been heard on 30th January, 1997
the Tribunal on the same day delivered the following:

O R D E R

A.V.HARIDASAN, VICE CHAIRMAN:

The applicant who is an Extra Departmental Sub Post Master (EDSPM for short) is aggrieved by the fact that he has been on put off duty since 25.1.96, that he is not being paid any allowances and that the respondents are protracting the disciplinary proceedings, with the result that he is deprived of the wages. Therefore he seeks a direction to the respondents to reinstate him in service and also to finalise the departmental proceedings within a specified time. Shri M.H.J.David J, ACGSC appeared for the respondents. We have heard the counsel on either side. Since the applicant has been under put

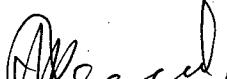
off duty for an year now, it is in the interest of justice and also in the public interest that a directon be given to the respondents to finalise the disciplinary proceedings within a reasonable time. Counsel on both sides agreed that the application can be disposed of with an appropriate direction in that regard.

2. In the light of the above submission, we admit the application and dispose of the same with a direction to respondents to take a final decison in the departmental proceedings pending against the applicant within a period of three months from the date of receipt of a copy of the order. There is no order as to costs.

Dated the 30th January, 1997.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

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